

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/650(KB)2018
IA(I.B.C)/224(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	ANAND CARBO PRIVATE LIMITED VS KAMPILYA BUILDERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Amandeep Singh, Adv.]
Mr. Sudarshan Kumar Agarwal, Adv.]
Mr. Shyamal Kumar Bhattacharjee] Liquidator-in-person

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.